

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 120/02/2020T.A./260/23/2015S NAHAK

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O MINESITEM NO:54FOR
APPLICANTS(S) Adv. :None appears for the applicant

FOR RESPONDENTS(S) Adv.:Mr. R. K. Rath

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Ld. Counsel for the respondents is present. On previous date i.e. on 14.01.2020, matter was adjourned on request of Ld. Counsel for the applicant. It seems that the applicant is no longer interested to pursue this matter.</p> <p>Hence, the TA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>